

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 207
CP-107/ND/2021

IN THE MATTER OF:

AJI International Pvt.Ltd.

... **Applicant/Petitioner**

Versus

ROC

... **Respondent**

Under Section: 441 of Companies Act

Order delivered on 02.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Notice be issued upon the RoC by all modes including the email ID of the RoC.

Affidavit of service must be filed within a week from today. Lis the matter on

17th August, 2021.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)